

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 355 /A

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the 28<sup>th</sup> January 2019.

Sub:- **Casual Leave.**

Ref:- Your letter No. JKD.P/2019/466 dated 25.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual leave for 1 (one) day 25.01.2019, has been ~~granted~~ <sup>✓</sup> ~~rejected~~.

Yours faithfully,

**JT.REGISTRAR (VIGILANCE)**

*Rajan*